

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

23.12.2011

OA No. 643/2011

Mr. C.B. Sharma, Counsel for applicant.

The present OA is directed against the show cause notice dated 29.03.2011 (Annexure A/1) by which the benefit of 3<sup>rd</sup> financial upgradation in the pay band -2 (Rs.9300-34800) with grade pay Rs.4600/- in favour of the applicant is decided to be withdrawn.

Learned counsel for the applicant submits that he wants to make a representation in response of the show cause notice dated 29.03.2011 (Annexure A/1). The applicant is at liberty to file such representation within a period of 15 days from today. In case the representation is filed by the applicant within the aforesaid period, the respondents are directed to decide the same within a period of three months from the date of receipt of the representation from the applicant.

If any prejudicial order is passed against the applicant, he is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*K.S.Rathore*  
(Justice K.S.Rathore)  
Member (J)

*ahq*

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